Annexure-III
Name of the corporate debtor: YASH JEWELLERY PRIVATE LIMITED
Date of commencement of Liquidation: 28.06.2024
List of creditors as on: 29.08.2024
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

List of operational creditor (Goverment Dues) financial creditors (financial creditors belonging to any class of creditors) (Amount in INR)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Office of Dy. Comm. Of State Tax (E-703)		########	3,56,44,770	secured	35644770.00		No	0.61%	NIL	NIL	NIL	NIL	
			35644770											